

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE  
WEST DISTRICT, TIS HAZARI COURTS, DELHI

R-234-B  
1339  
04 MAY 2026

No. 22440-22540 /Genl./Circulation/West/THC/2026

Dated, Delhi the \_\_\_\_\_

**Sub:- Regarding removal/suspension of Advocate.**

Forwarded copy of Endorsement Letter No. 35826-35976/Genl./Misc./Circulation/2026 dated 02.05.2026 received along with its enclosure i.e. copy of Notification bearing Ref. No. BCD/Elect-2026/482 dated 27.04.2026 of Col. Arun Sharma (Retd.), Honorary Secretary, Bar Council of Delhi, 2/6 Siri Fort Institutional Area, Khel Gaon Marg, New Delhi - 110049, on the subject cited above, from Sh. Rakesh Pandit, Ld. Officer Incharge, General Branch, Central District/Ld. District Judge (Commercial Court) - 13, Tis Hazari Courts, Delhi for information and compliance/necessary action to:-

1. All the Ld. Judicial Officers of West District, Tis Hazari Courts, Delhi.

2. The Chairman, Website Committee, Tis Hazari Courts, Delhi with the request to direct the concerned dealing Officer/Official to upload the same on Centralized Website of Delhi District Courts as well as on the Website of West District.

3. P.S. to the Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.

4. The R&I Branch, West District, Tis Hazari Courts, Delhi with the request to upload the same on LAYERS.

  
4/5/26

(Harish Kumar)

District Judge (Commercial Court) - 04/  
Officer Incharge General Branch,  
West District, Tis Hazari Courts, Delhi

**Enclosure:- As above.**

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OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

No. 35826-35976 Genl./Misc./Circulation/2026

Dated, Delhi the 02 MAY 2026

Sub:- Regarding removal/suspension of Advocates.

Forwarded a copy of the Notification bearing Ref. No. BCD/Elect-2026/482 dated 27.04.2026 and this office bearing diary No. 4137/B dated 29/04/2026 received from Col. Arun Sharma (Retd.), Honorary Secretary, Bar Council of Delhi, 2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi-110049, for information and necessary action to:-

1. All the Ld. Principal District & Sessions Judges, Delhi/New Delhi.
2. The Ld. Principal Judge, Family Courts (HQs), Dwarka Courts, Delhi.
3. All the Ld. Judicial Officers posted in Central-District, Tis Hazari Courts Delhi.
4. The Chairman, Website Committee, Tis Hazari Courts, Delhi with the request to upload the same on the Website of Delhi District Courts as per rule.
5. Dealing official for uploading the same on Centralized Website through LAYERS as per rules.
6. P.S. to Ld. Principal District & Sessions Judges (HQs), Delhi for information.




(Rakesh Pandit)

Officer In-Charge, General Branch, (C)/  
District Judge Commercial Court-13,  
Tis Hazari Courts Delhi.

Encl. As above

OIC (General).

  
PDASJ (west).

04/05/26



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दिल्ली विधिज्ञ परिषद्  
**BAR COUNCIL OF DELHI**  
(Statutory Body Constituted under the Advocates Act, 1961)  
2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi-110 049

Ref. No. : **BCD/Elect-2026/482**

Dated : **27.04.2026**

### NOTIFICATION

It is hereby notified for general information that, vide Show Cause Notice No. BCD/Elect-2026/464-473 dated 26.04.2026, issued pursuant to the Order dated 25.04.2026 passed by the Special Committee of the Bar Council of Delhi, the following advocates/contested candidates in the Bar Council of Delhi Elections – 2026, including one supporter of a contested candidate, have been placed under interim suspension from the rolls of the Bar Council of Delhi until further orders.

They are further restrained from entering or accessing the precincts of the Delhi High Court until the final declaration of the election results.

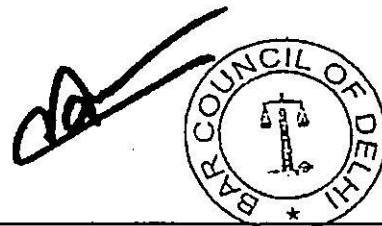
The details of the concerned advocates are as follows:

1. Mr. Rajiv Kumar Khosla (D/416/1981)
2. Ms. Shaily (Shaily Tarar) (D/2149/2005)
3. Ms. Aarti Tyagi (D/3121/2010)
4. Ms. Sangita Malhotra (D/5881/2018)
5. Mr. Ramesh Chandra Singh (D/9293/2022)
6. Ms. Anju Dixit (D/514-B/1998)
7. Mr. Vaibhav Jain (D/2084/2009)
8. Ms. Jonali Biswas (D/3857/2015)
9. Mr. Prakash Chandra Dwivedi (D/8671/2019)
10. Ms. Shaheen Mansoori (D/13060/2025)

The interim suspension of the aforementioned advocates arises from the incident dated 25.04.2026, wherein they blocked the entrance gate of the 'S' Block building, where the counting process was underway; Prevented the counting staff from entering the premises; Obstructed the movement of a member of the Election Committee; Made false allegations and issued threats of harm to the said member; Misbehaved with the Returning Officer; Obstructed the Secretary, Bar Council of Delhi;

OIC General Branch

PD & SS (HQ) / THC  
29/04/2026



Contd...2/-



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Dated : **27.04.2026**

Due to these acts of obstruction, intimidation, and misconduct, the counting staff and other officials were unable to access the counting area, resulting in disruption of the counting process.

  
**Arun Sharma (Retd.)**  
Secretary

**Copy forwarded for information to :-**

1. The 1<sup>st</sup> Additional Solicitor General of India, Supreme Court of India, New Delhi.
2. The Secretary, Bar Council of India, 21 Rouse Avenue, New Delhi.
3. The Secretaries of All Bar Associations, Delhi.
4. The Secretaries of All State Bar Councils
5. The Registrar, Supreme Court of India, New Delhi
6. The Registrar General, High Court of Delhi, New Delhi
7. The Registrar General, All High Courts in India
8. The District & Session Judge, Tis Hazari Courts, Delhi
9. The District Judges in all 8 Districts of Delhi
10. The District Magistrates in all 9 Districts of Delhi
11. Mr. Rajiv Kumar Khosla (D/416/1981)  
94, Mall Apartment, Mall Road, Delhi-110054.
12. Ms. Shaily (Shaily Tarar) (D/2149/2005)  
1401, Tower-8, Supreme Tower, Sector-99, NOIDA, U.P.
13. Ms. Aarti Tyagi (D/3121/2010)  
23, Krishna Gali, Railway Road, Hapur, Uttar Pradesh.
14. Ms. Sangita Malhotra (D/5881/2018)  
G-27/31, Sector-3, Rohini, Delhi-110085.
15. Mr. Ramesh Chandra Singh (D/9293/2022)  
A/721, 3<sup>rd</sup> Floor, Block-A, Bharat Vihar, Karkola, New Delhi-110078.
16. Ms. Anju Dixit (D/514-B/1998)  
Flat No.349, Block-F, Ground Floor, Karampura, Delhi-110015.
17. Mr. Vaibhav Jain (D/2084/2009)  
D-502, Aashiana Apartments, Mayur Vihar Extn., Delhi-110091.
18. Ms. Jonali Biswas (D/3857/2015)  
B-75, Ist Floor, Gharoli Dairy Farm, Mayur Vihar Phase-3, Delhi-110096.
19. Mr. Prakash Chandra Dwivedi (D/8671/2019)  
A-42D, Freedom Fighters Colony, Neb Sarai, Main IGNOU Road, New Delhi-110068.
20. Ms. Shaheen Mansoori (D/13060/2025)  
Ayoudhya Puri, Meenakshi Road, Hapur District, Uttar Pradesh.

